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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 10 (RE-2012)/2009-2014

New Delhi, Dated the 11th July, 2012

Sub: Deferment in the date of effect for implementation of bar-coding on Primary and Secondary level packaging on export consignment of pharmaceuticals and drugs for tracing and tracking purpose.

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14, as amended from time to time, Director General of Foreign Trade hereby makes following amendments in Public Notice No. 59(RE-2010)/2009-14 dated 30.06.2011 read with Public Notice No. 87 (RE-2010)/2009-2014 dated 22.12.2011:

2. The trace and track technology as per serial number 2(i) a and 2(i) b of Public Notice No. 59(RE-2010)/2009-14 dated 30.06.2011 will come into effect as follows:

(a) Primary Level packaging - With effect from 1st July, 2013

(b) Secondary Level packaging - With effect from 1st January, 2013

3. Effect of this Public Notice:

Earlier the requirement of affixing barcodes on Secondary level and Primary level packaging was to come into effect from 01.07.2012 and 01.01.2013 respectively. Now this time limit is being extended by 6 months each.

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